

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 36/MP/2018**

Subject : Petition under Regulation 5 read with Regulations 14 and 15 of the Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 seeking directions for issuance of pending RECs and Reaccreditation of the Petitioner's Project under the Renewable Energy Certificate Mechanism.

Date of Hearing : 10.4.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Rana Sugars Limited

Respondents : National Load Despatch Centre and Another

Parties present : Shri Kumar Mihir, Advocate, RSL  
Shri Paras Choudhary, RSL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present petition has been filed *inter-alia* for seeking direction to the NLDC to provide the online link to the Petitioner to submit the online application for re-accreditation with the State Agency and registration of its project thereafter, under the Renewable Energy Certificate (REC) mechanism. Learned counsel for the Petitioner further requested the Commission to direct the NLDC to grant RECs to the Petitioner for the period from March, 2016 to April, 2017.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. The Commission directed the Petitioner to serve the copy of the Petition on the respondents immediately, if not served already. The Commission directed the respondents to file their replies, by 4.5.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 31.5.2018. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing on 21.6.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**